

Launching The Legal Mentorship Program

(An Immersive & Intensive
Online Bootcamp for Law Students)



Don't join an easy crowd; you won't grow. Go where
the expectations and the demands to perform are high.

– Jim Rohn

Law school is a universe of its own, with many paths merging in it and more coming out of it. What you make of law school and your legal career is entirely up to you.

But we believe that with a little bit of push, we can help you start with the right edge.



Join us for a twelve week immersive online bootcamp, conducted by Oxford and Harvard Alumni and Supreme Court Advocate – Avani Bansal.

Avani has been consistently passionate about sharing her legal journey with new law students. Learn with her, how you can set a really high benchmark for excelling at all the different aspects of law school, such as research, drafting, mooted, publications and how you can put your 'A' plan on for securing the best internships, jobs, scholarships and higher education offers. Avani will help prepare you for the transition from law school to litigation in the special session dedicated towards trial advocacy and procedural laws. You will also learn why joining legal aid work at law school can be a huge strategical vantage point. In essence, all the questions you have about excelling at law school, this is an opportunity to engage in it with a mentor like no other, who has spent eight years at law school and ten in the legal profession.

At Live Law, we are committed to creating a platform where legal knowledge is not the domain of the few but is accessible to one and all. If you are in need of a scholarship, please do write to the course coordinator. Under this programme, we are committed to discover law students who can be mentored through their entire legal journey, with the hope that they too will in turn help others law students, thereby pushing our collective yardstick and aiming for excellence in the legal profession.

Please do reach out if you have any questions.

The details are shared in the attached posters.

APPROACH

LEARN BY DOING:

Participants will get first-hand experience of working with a practical approach to practical problems such as drafting memos and arguing them.

LIVE SESSIONS:

All lessons, discussions, and deliverables will happen live and online. Our team will be with the participants throughout the journey.

INTENSE:

Participants are expected to have a weekly and honest commitment of 6-8 hours, which makes the course intense and demanding.



ABOUT INSTRUCTOR

MS. AVANI BANSAL

Avani Bansal finished her Masters in Law from Harvard Law School and B.C.L. and M.Phil in Law from the University of Oxford. She is currently practising as an Advocate in the Supreme Court of India, New Delhi and is the Founder of an eponymous chamber – Avani Bansal Chambers (ABC). She had earlier worked with Senior Advocate, Harish Salve. She won eight gold medals at Hidayatullah National Law University (Raipur, India). At Harvard, she received the Dean's Award for Community Leadership and was the elected LL.M. Class Representative. At Oxford, she presided over Oxford Lawyers Without Borders, while being an Associate Editor with the Oxford University Commonwealth Law Journal.

Avani is passionate about gender issues and women rights in India. She is the Founder of India's first digital newspaper for women – The Womb. As part of her legal awareness drive, she presents 'Hamara Samvidhan' – on 'The Wire' – a weekly show where she explains the Indian Constitution in Hindi. She also runs her own legal awareness YouTube channel 'Hamara Kanoon'. She appears regularly on Live Law and writes regularly for Times of India, The Leaflet, Live Law amongst others. She is also a TEDx speaker. Avani has authored a book -'Life At Law School' which is published by Eastern Book Company, wherein she shares her experience of eight years spent at law schools, including Oxford and Harvard. She extensively lectures students across colleges and schools in India, sharing tips on cracking Ivy league universities and talking about legal reforms needed in India today.

ABOUT THE ORGANIZER

Live Law is a comprehensive legal news portal that is committed to providing accurate and honest news about legal development. The organization began its journey in 2013 with the mission of making legal reporting more accurate, transparent and accessible to the common man. It is our firm belief that more information about the judiciary will make it more transparent and accountable, thereby strengthening its role in a constitutional democracy. The organization is guided by the values enshrined in the Preamble of the Constitution of India. We want to create more legal awareness in society by acting as a trustworthy source of accurate legal news.

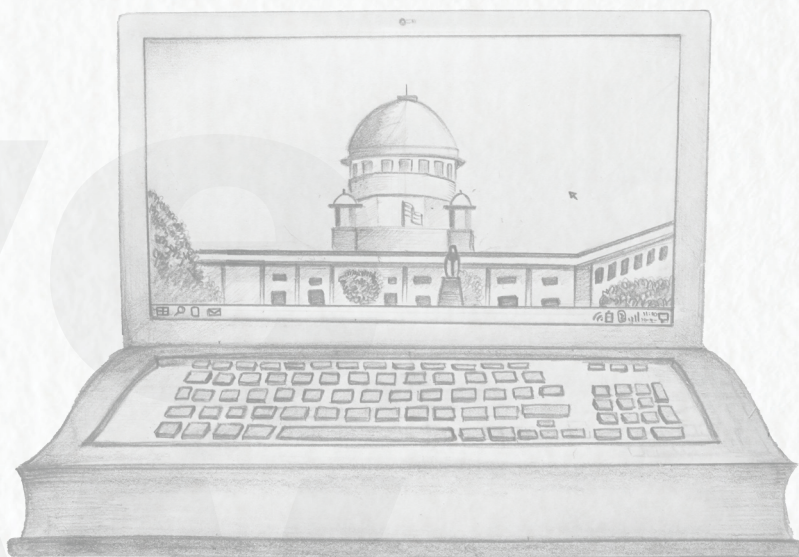
All law students and fresh law graduates are encouraged to participate in this program to immerse in a rich experience that would help shape their law school journey.

For further details contact:

Anamika

+91 9953296649

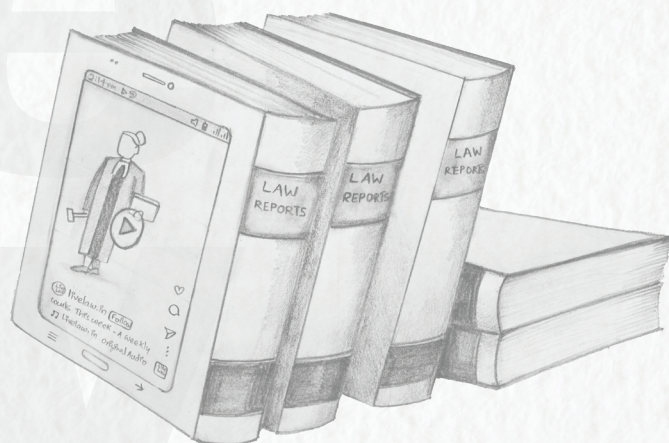
academy@livelaw.in



COURSE SCHEDULE

Week No.	Date	Topic Of The Week
1	31/07/24	Debrief On Planning All Aspects Of Law School : Introduction Week + Action Map for 11 Weeks
2	07/08/24	Week For Legal Research
3	14/08/24	Week For Legal Writing + Drafting
4	21/08/24	Week For Mooting
5	28/08/24	Week For Communication + Competition
6	04/09/24	Week For Reading Judgments + Legal Text (Class on Legal Philosophy)
7	11/09/24	Week For Legal Procedure + Class on Trial Advocacy
8	18/09/24	Week For Networking + Securing Internships
9	25/09/24	Week For Entrepreneurial Project + Pitching Your Ideas
10	02/10/24	Week For Legal Aid + Class On Leadership In Law
11	09/10/24	Week For Connect With The Mentors
12	16/10/24	Conclusion Week + Ideas Fair

Scan to register



1. Can first and second year law students apply for this course?

Ans. Yes. This course is aimed at equipping you with legal skills like researching and networking that can help students excel in law school. It also focuses on interpretation and analysis of judgments that will help them with their course work.

2. Is this a certificate course?

Ans. Yes. At the end of 12-week period you will be given a certificate of completion from the LiveLaw Academy.

3. Will Avani Bansal be the instructor throughout the course?

Ans. Yes, the interactive sessions will be taught by Avani for two hours (7.00PM to 9.00PM) on Wednesday, throughout the 12-week period.

4. What happens if you are unable to join for the class on a particular day?

Ans. In the unfortunate event that you miss the live session on a Wednesday, we will provide you with a recorded version in a time bound manner. However, we encourage you to join the sessions on time so as to interact with the instructor and make the most out of this course.

5. Can practicing advocates join this course?

Ans. Yes, this course covers legal entrepreneurship, drafting, trial advocacy, among other interesting topics that will benefit graduates and advocates too.

6. How to register for this course?

Ans. Click on the link below to register :

<https://livelawacademy.graphy.com/courses/Legal-Mentorship-Course-by-LiveLaw-Academy--6697a76026a4da019952933b>

7. Which platform will host the session?

Ans. All the sessions will be hosted on the Zoom video conferencing platform.

8. What will the session on legal drafting + research entail?

Ans. The session will cover both academic legal writing as well as legal drafting for courts. The assignment for that week will require the students to prepare pieces for academic writing and for court drafts, and the best write-ups will be considered for publication by Live Law. Registrations open till 30th July 2024, Apply now!